

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3383
ANSWERED ON:30.08.2013
ALLOTMENT OF PETROL PUMPS
Naqvi Shri Zafar Ali;Thakor Shri Jagdish

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of people allotted retail outlets and LPG agencies under various quotas fixed for widows, honoured soldiers/ex-servicemen and disabled persons in the country including Gujarat during the last three years and the current year, State/UT-wise;
- (b) the details of the Dealer Section Board constituted for the purpose in Gujarat along with the policy regarding their constitution;
- (c) whether the Government proposes to increase percentage of reservation for freedom fighters, women and ex-servicemen in awarding dealership of gas and petrol pumps; and
- (d) if so, the time by which a decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) The total number of retail outlets (ROs) and regular Liquefied Petroleum Gas (LPG) Distributorships allotted under Defence and Physically Handicapped (PH) category during three years and current year (April to June 2013) is at Annexure. There is no fixed quota for widows in allotment of ROs and they are free to apply for RO dealerships under various categories including defence and physically handicapped.
- (b) Prior to May 2002, selection of dealers for retail outlets in the country including Gujarat was done by the Dealer Selection Boards (DSBs) chaired by Chairman nominated by the Government of India and two members of the oil industry. DSBs have been done away with in December, 2002.
- (c) No, Madam.
- (d) Does not arise in view of (c) above.